

DISTRICT COURT, THIRUVANANTHAPURAM

No. JS II – 4686/2018

Dated : 10/04/2018

NOTIFICATION

Read : Notification No. D 11-26085/2017 dated 06/04/2017 of the Hon'ble High Court of Kerala.

The Hon'ble High Court of Kerala has nominated the following District Judges / Additional District Judges as Vacation Judge for the period noted in Column No. 4 to exercise powers conferred by the Section 19 (2) of the Kerala Civil Court Act 1957 during the summer vacation 2018 in the Judicial District, Thiruvananthapuram.

Sl. No.	District	Name and Designation of Judge	Period of Nomination
1	Thiruvananthapuram	Sri.Hafees Mohammed, Additional District and Sessions Judge – VII, Thiruvananthapuram.	15/04/2018 to 21/04/2018
		Sri.K.N.Prabhakaran, Additional District and Sessions Judge – IV, Thiruvananthapuram.	22/04/2018 to 30/04/2018
		Sri.Roy Varghese, Additional District and Sessions-Judge – II, Thiruvananthapuram.	01/05/2018 to 19/05/2018

1. The Vacation Judge will hold sitting at 11 AM on all working days during the period from 15/04/2018 to 21/04/2018, 22/04/2018 to 30/04/2018 and 01/05/2018 to 19/05/2018 in the Additional District and Sessions Court-VII, Additional District and Sessions Judge- IV and Addl.District & Sessions Court-II, Thiruvananthapuram respectively.
2. Only urgent matters (both Civil and Criminal) which are required to be immediately or promptly dealt with will be taken up for hearing, provided they are filed sufficiently in advance.

3. Only urgent matters which are required to be immediately or promptly dealt with which could not have been filed before the commencement of the Summer Vacation and which cannot wait till the re-opening of the Courts will be received during the above period, provided they are accompanied by memo/petition giving reasons for such urgent posting.
4. Matters to be moved before the Vacation Judge may be filed in the Filing Section of the District Court, Thiruvananthapuram between 10.00 AM and 1.00 PM on all working days during the above period. Unless, otherwise directed by the Vacation Judge, no matter shall be sent to the Vacation Judge on the same day of its filing.

(Sd/-)

DISTRICT JUDGE

Copy to :

1. The Principal District Judge, Thiruvananthapuram.
2. The Additional Sessions Judge – I / II / IV / V/ VI/ VII, Thiruvananthapuram.
3. The Additional District Judge, University Appellate Tribunal,
Thiruvananthapuram.
4. The Special Judge (SPE/CBI), Thiruvananthapuram.
5. The Additional District & Sessions Judge, Neyyattinkara
6. The Judge, Family Court, Thiruvananthapuram/ Nedumangad/
Attingal
7. The Motor Accidents Claims Tribunal, Thiruvananthapuram/ Attingal/
Neyyattinkara
8. The Principal Sub Judge, Thiruvananthapuram.
9. The Sub Judge, Neyyattinkara / Nedumangad/ Attingal.
10. The Principal Munsiff, Thiruvananthapuram / Neyyattinkara/
Nedumangad.
11. The Munsiff, Attingal/ Varkala.
12. The Nyayadhikari, Grama Nyayalaya, Parassala / Vellanad
13. Sheristadar/ A1 / C1 / C2/C3/C4 of the District Court, Thiruvananthapuram.
14. Court Manager /SS/PA to District Judge, JS I / JS III/ Central Nazir /
File Section / Record Section /Library Clerk or Decree Clerk of the
District Court, Thiruvananthapuram.
15. The President, Bar Association, Thiruvananthapuram / Attingal /
Nedumangad / Neyyattinkara / Varkala.
16. File

(By Order)


SHERISTADAR

